

Name of Corporate Debtor Gayatri Projects Limited
Date of commencement of CIRP 15-11-2022
List of Creditors as on 14-12-2022

List of Operational Creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount security interest	Amount Whether guarantee	Whether % voting party?	% of voting share in CoC, if applicable						
1	IT-ACIT, Circle-2(1), Hyderabad	Central	25-11-2022	3,32,56,62,940	3,32,56,62,940	Statutory Dues	-	-	NO	-	-	-	-	-	-	Pending appeal filed by the CD
2	Regional P F Commissioner -II, Regional Office, Faridabad	Central	01-12-2022	38,01,600	-	Statutory Dues	-	-	NO	-	-	-	-	38,01,600	-	Proceeding u/s 7A of the EPF & MP Act , 1952 are ongoing
3	Assistant PF Commissioner, PATANCHERU SANGAREDDY DISTRICT	Central	29-11-2022	1,60,684	-	Statutory Dues	-	-	NO	-	-	-	-	1,60,684	-	
	Total			3,32,96,25,224	3,32,56,62,940		-	-		-	-	-	-	39,62,284		-

1. The claim currently under verification may be admitted at a later date subject to further review of documents/information and/or as per the order of the respective department in pending proceedings, if any.